basis of back-to-back agreements between Iran and Pakistan including through Pakistan to the Indian borders. No specific conditions for transmission or transit have been laid down so far.

## Allotment of dealerships of LPG/Petrol outlets in Uttar Pradesh

- †89. SHRI NAND KISHORE YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) the number of petrol pumps and gas agencies allotted by Indian Oil, Bharat Petroleum, Hindustan Petroleum and IBP in Uttar Pradesh during the last financial year;
- (b) whether Government are aware that allotment is not being made in an appropriate manner to the applicants belonging to the reserved categories; and
- (c) whether Government are also aware that irregularities are being committed by the officials of Government companies in allotment of the petrol pumps and gas agencies?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MANI SHANKAR AIYAR): (a) During the last financial year, i.e., 2003-2004, the public sector oil marketing companies (OMCs) viz., Indian Oil Corporation Limited, Bharat Petroleum Corporation Limited, Hindustan Petroleum Corporation Limited and IBP Co. Limited allotted 392 retail outlet dealerships (petrol pumps) and 59 LPG distributorships (cooking.gas agencies) in the state of Uttar Pradesh.

(b) and (c) The OMCs conduct selection of dealers/distributors, including ]hose belonging to the reserved categories, in accordance with the objective and transparent guidelines laid down for the purpose. Complaints, if any, received against such selection are dealt with in accordance with the grievance redressal system in vogue. Specific complaints brought to the notice of Government or the OMC concerned are enquired into promptly and appropriate remedial action taken.

## **Performance of Petronet LNG**

90. DR. MAM. RAMASWAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

<sup>†</sup> Original notice of the question was received in Hindi.